

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/01/59/213/241/HDB/2017
NAME OF THE COMPANY	RMS Research Labs Private Limited
NAME OF THE PETITIONER(S)	G. Madhusudhan Reddy
NAME OF THE RESPONDENT(S)	RMS Research Labs Private Limited & (04) Others
UNDER SECTION	59&241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature :
Y. SURYANARAYANA	Advocate Petitioner	9849866556	Y. Suryanarayana

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao R1E12 B. Pileep Kumar	Advocate	9948221662	P. Raja Sripathi Rao

P. K. Rao
Advocate
on behalf of M. S. Srinivasulu Reddy
Advocate
(Respondent No 5)

Advocate 9121441288

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao and Shri P. Vikram, Learned Counsels for the Respondents. At the request of the learned counsels, post the case on 27.11.2017.


Member (T)

Bm


Member (J)